

ITEM NO.13

COURT NO.1

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).1627/2024

SANJAY KUMAR SINGH

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

[ONLY IA 23363/26 IN CA NO. 1621/24 LISTED UNDER THIS ITEM]
WITH

C.A. No. 1621/2024 (III-A)

FOR EARLY HEARING APPLICATION ON IA 23363/2026
IA No. 23363/2026 - EARLY HEARING APPLICATION

Date : 24-03-2026 This I.A. was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE JOYMALYA BAGCHI

For Appellant(s) Mr. M.C. Dhingra, Sr. Adv.
Mr. Ashwani Kumar Gupta, Adv.
Mr. Gaurav Dhingra, AOR
Mr. Shashank Singh, Adv.
Mr. Piyush Kant Roy, Adv.

Ms. Mukti Chowdhary, Adv.
Ms. Rashmi Singh, AOR
Ms. Shivangi Pradhan, Adv.

For Respondent(s) Mr. Sanjay Kumar Tyagi, AOR
Ms. Geetanjali Tyagi, Adv.
Mr. Ajay Kumar Pandey, Adv.
Mr. Mridul Jain, Adv.

Ms. Sakshi Kakkar, AOR
Mrs. Sneha Lata Misra, Adv.

Mr. Brijendra Singh, Adv.
Mr. Shishir Kumar Saxena, Adv.
Ms. Mini Gangadharan, Adv.
Ms. Pooja, Adv.
Mr. Mukund Ishwar Mahajan, Adv.
Mr. Praveen Swarup, AOR

Mr. Ashutosh Kumar Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

IA No. 23363/2026 In C.A. No. 1621/2024

1. List the appeal(s) for hearing in November, 2026 before an appropriate Bench.
2. IA No. 23363/2026 stands allowed accordingly.

(SATISH KUMAR YADAV)
ADDITIONAL REGISTRAR

(PREETHI DILEEP KUMAR)
ASSISTANT REGISTRAR